GOVERNMENT OF INDIA MINISTRY OF LABOUR AND EMPLOYMENT

LOK SABHA

UNSTARRED QUESTION NO. 39 TO BE ANSWERED ON 04.02.2019

REGISTRATION OF ORGANISED AND UNORGANISED LABOURERS

†39. SHRI SANJAY KAKA PATIL:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a)whether the Government proposes to make a list by registering the organized and unorganized sector labourers and if so, the details thereof;
- (b)whether the Government proposes to give directions to the States in this regard and if so, the details thereof;
- (c)whether the Government proposes to give any pension/honorarium to the organized and unorganized sector labourers in the country; and (d)if so, the details thereof?

ANSWER

MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT (SHRI SANTOSH KUMAR GANGWAR)

(a) to (d): Government has approved the creation of a National Database of unorganized workers and give them a Unique ID i.e. Unorganised Workers Identification Number (UWIN) at an estimated cost of Rs. 402.7 crore. The registration work for the unorganized workers will be carried out by the respective district administration of the States. Workers working in the organised sector are already being provided monthly pension after superannuation. For the unorganized workers who are mostly engaged as home based workers, street vendors, head loaders, brick kiln, cobblers, rag pickers, domestic workers, unorganized sector, washer men, Rickshaw Pullers, Rural landless labourers, own account workers, agricultural workers, construction workers, beedi workers, handloom workers, leather workers, etc., with monthly income less than Rs. 15,000/-, this Ministry is working on providing monthly pension to them. It will be a voluntary and contributory pension scheme for entry age of 18 to 40 years with a provision for minimum assured pension of Rs 3,000/- monthly on attaining the age of 60 years. The central Government shall give 50% share of the monthly contribution and remaining 50% contribution shall be made by the beneficiary. For a minimum of Rs.3, 000/-, pension per month, a beneficiary is required to contribute Rs.100/- per month at median entry age of 29 years.
